

28/03

04.208/03

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Or. dt. 25.4.03

Notice issued to
all respds.

28/4

By
28/4/03
Sd/-

AD f R-2-3 back.
ADS. not back.

from R-122. Non appear.
Counter not filed.

28/4

Regd

27.06.03

The Applicant is absent.
AD returned after service from
R-3 who is absent on call and
no steps taken by him to file
any counter. Await return of
AD from R-1 & 2 till 28.07.03.

27/6/03
REGISTRAR

Mr. A.K. Bose, (Adv)
has appeared on
behalf of respds.

Counter not
filed.

28/7

Regd

28.7.03

Applicant is absent.
Shri A.K. Bose, Ld. S.S.C.
has already filed Memo
of Appearance for all the
Respondents to-day and
to-day prays for time to
file counter. Heard. Time
granted till 20.8.03 for
counter.

REGISTRAR
28/7/03

Or. dt. 31.03.04

As prayed for,
two weeks time is
granted. In the meantime
counter be filed. Call on
21.4.04.

Y
S

Member (J)

Order. dt. 21.04.04

Mr. P.K. Padhi, Ld. Counsel
appearing for the Applicant,
in the presence of Mr. A.K. Bose,
Ld. Sr. Standing Counsel for the
Respondents prays for withdrawal
of the Original Application. He has
filed a Memo to this effect
Supported by another memorandum
Signed by the Applicant.

In the said premises that
O.A is dismissed as withdrawn.

Y
S
Member (J)